


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 12.12.2022 To 16.12.2022				
S/NO	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
FINAL ORDER				
1-10.	E/2224-2225/2012 IN E/MISC/50647, 50654/2021 & & E/51753-51754/2014 IN E/MISC/50651-50652/2021 & E/55100,55158/2014 IN E/MISC/50653,50645/2021 & E/51187-51188/2017 IN E/MISC/50648-50649/2021 & E/52536,53042/2018 IN E/MISC/50655,50650/2021	FO/51158-51167/2022	09/12/2022	12/12/2022
11-12.	E/51728/2019 & E/50773/2020	FO/51184-51185/2022	14/12/2022	15/12/2022
13.	E/50779/2020	FO/51186/2022	15/12/2022	16/12/2022
MISC ORDER				
1-2.	E/ROM/50159/2020 IN E/1288/2006 & E/ROM/50160/2020 IN E/1352/2006	MO/50638-50639/2022	09/12/2022	12/12/2022
I.O. ORDER				
Null				
				 19.12 Deputy Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may download these orders from CESTAT website.

Prepared by: Vikash (LDC)